

Proposal to set up Carpet Export Council

2699. SHRI BHIKHU RAM JAIN:
SHRI D. P. JADEJA:
SHRI HIRALAL R. PARMAR:
SHRI CHINTAMANI JENA:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is proposed to set up a carpet export council;

(b) the reasons to form a separate council for carpets;

(c) the main functions of the proposed council; and

(d) the aid and incentive intended to be given to the council for boosting export of carpets?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) and (b). The Government has agreed to the proposal for setting up of a separate Export Promotion Council for woollen carpets with a view to giving a boost to the exports of this item in the international markets.

(c) The main function of the proposed Council, will be to support and promote export of carpets, woollen druggests and floor coverings through undertaking market studies, sending trade promotion teams, collecting relevant statistics and other market intelligence and disseminating the same to the Indian exporters.

(d) The Woollen Carpets Export Promotion Council would be eligible to usual Governments grants for export promotion activities, from out of the Marketing Development Funds.

Abolition of Sales-Tax on Agricultural Machinery and Components

2700. SHRI BHIKHU RAM JAIN:
Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the demand of the Delhi Tractor Parts Traders Association for aboli-

tion of sales-tax on agricultural machinery and components;

(b) whether any decision has been taken thereon; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) to (c). No formal representation from the Delhi Tractors Parts Traders Association for abolition of sales tax on agricultural machinery and components has been received by the Government. However, after receipt of the notice for the question by the Hon'ble Member enquiries were made and it has informally been ascertained that the Delhi Tractor Parts Traders Association in the meeting held on 9-11-1980 had resolved that sales tax must be abolished specially on agricultural machinery and components. On receipt of formal representation from the Association, the matter will be examined on merits, keeping in view all relevant considerations.

Expansion of Activity by PEICO Electronics and Electricals Ltd.

2701. DR. A. U. AZMI: Will the Minister of FINANCE be pleased to state:

(a) whether PEICO Electronics and Electricals Limited, Bombay and Calcutta, a unit under the control and management of multinational group of Phillips Holland has been allowed to expand its activities in India;

(b) if so, the facts thereof and the number of companies that are being taken over by the above PEICO.

(c) whether another foreign Company's shareholding has been taken over by the PEICO recently which did not comply with the provisions of FERA nor did the said foreign company ever offer the Indian Public to buy its foreign shares to avoid proper dilution; and